

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 409
(To be answered on the 17th November 2016)**

EXPANSION/UPGRADATION OF AIRPORTS

**409. SHRI SUKHBIR SINGH JAUNAPURIA
SHRI SULTAN AHMED
SHRI NAGAR RODMAL**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the details of various airports in the country, State/UT-wise;
- (b) whether the Government has fixed some criteria for expansion and upgradation of international airports in the country, if so, the details thereof;
- (c) whether the Government proposes to expand and further upgrade various airports in the country including Jaipur airport in Rajasthan and Sabeya airport in Bihar;
- (d) if so, the details thereof and the expenditure likely to be incurred on each such project and the time limit fixed for their completion;
- (e) whether the Government has received proposals for expansion of airports in the country including Jaipur airport during the last three years and the current year and if so, the action taken by the Government on each such proposal along with the current status thereof; and
- (f) the number of airports proposed to be upgraded to international standard at present, State/UT-wise?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

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- (a): The State/UT-wise details of airports owned and managed by Airports Authority of India (AAI) are at Annexure-I
 - (b) : Development and up-gradation of airports to international standards is a continuous process and is undertaken by Airports Authority of India (AAI) and concerned airport operator from time to time depending upon commercial viability, traffic demand, availability of land etc.
 - (c) & (d) : The details of upgradation and expansion work of AAI airports, the likely expenditure and the scheduled completion time are at Annexure-II. The Sabeya airport belongs to the State Government of Bihar and no proposal for its upgradation has so far been received.
 - (e) : The details of proposals received for expansion of airports during the last three years and current year and the action taken by the Govt. on each such proposal along with the current status thereof are at Annexure-III.
 - (f) : No such proposal at present.

STATE/UT-WISE LIST OF AAI AIRPORTS

S.No.	Name of State / UT	Airport/Civil Enclave
1	ANDHRAPRADESH	RAJAMUNDRY
2		TIRUPATI
3		VIJAYAWADA
4		VISAKHAPATNAM (CE)
5		CUDDAPAH
6		DONAKONDA
7	ARUNACHAL PRADESH	DAPARIZO
8		PASSIGHAT
9		TEZU
10		DIBRUGARH (MOHANBARI)
11	ASSAM	GUWAHATI (LGBI)
12		LILABARI (NORTH LAKHIMPUR)
13		JORHAT (CE)
14		SILCHAR (CE)
15		TEZPUR (CE)
16		RUPSI
17		SHELLA
18	ANDAMAN & NICOBAR ISLANDS	PORTBLAIR (CE)
19	BIHAR	GAYA
20		PATNA
21		JOGBANI
22		MUZAFFARPUR
23		RAXAUL
24	CHANDIGARH (UT)	CHANDIGARH (CE)
25	CHATTISGARH	RAIPUR
26		BILASPUR
27	DELHI (UT)	INDIRA GANDHI INTERNATIONAL AIRPORT, NEW DELHI (JVA)
28		SAFDARJUNG(DELHI)
29	GOA	GOA (CE)
30	GUJARAT	AHMEDABAD (SVBPI)
31		BHAVNAGAR
32		BHUJ (CE)
33		KANDLA
34		KESHOD (JUNAGARH)
35		JAMNAGAR (CE)
36		PORBANDAR
37		RAJKOT
38		SURAT
39		VADODARA
40		DEESA (PALANPUR)
41		KANGRA (GAGGAL)

S.No.	Name of State / UT	Airport/Civil Enclave
42	HIMACHAL PRADESH	KULLU (BHUNTAR)
43		SHIMLA
44	JHARKHAND	RANCHI
45		CHAKULIA
46		DEOGARH
47	JAMMU & KASHMIR	JAMMU (CE)
48		LEH (CE)
49		SRINAGAR (CE)
50	KARNATAKA	BANGALORE (CE)
51		BELGAUM
52		HUBLI
53		MANGALORE
54		MYSORE
55	KERALA	CALICUT
56		THIRUVANANTHAPURAM
57	LAKE SHADWEEP ISLAND	AGATTI
58	MADHYA PRADESH	BHOPAL
59		GWALIOR (CE)
60		JABALPUR
61		KHAJURAHO
62		INDORE
63		KHANDWA
64		PANNA
65		SATNA
66		AKOLA
67		AURANGABAD
68	GONDIA	
69	JALGAON	
70	MAHARASHTRA	JUHU (MUMBAI)
71		CSI AIRPORT, MUMBAI (JVA)
72		KOLHAPUR
73		NAGPUR (JVA)
74		PUNE (CE)
75		SHOLAPUR
76		MANIPUR
77	MEGHALAYA	SHILLONG(UMROI)
78	MIZORAM	AIZAWAL (TURAL)
79	NAGALAND	DIMAPUR
80	ORISSA	BHUBANESWAR
81		JHARSUGUDA
82	PUNJAB	AMRITSAR
83		BHATINDA (CE)
84		LUDHIANA
85		PATHANKOT (CE)
86	PUDUCHERRY	PUDUCHERRY
87		BIKANER (CE)

S.No.	Name of State / UT	Airport/Civil Enclave
88	RAJASTHAN	JAIPUR
89		JAISALMER (CE)
90		JODHPUR (CE)
91		KOTA
92		UDAIPUR
93		KISHANGARGH
94		TELANGANA
95	NADIRGUL	
96	WARANGAL	
97	TAMIL NADU	COIMBATORE
98		CHENNAI
99		MADURAI
100		SALEM
101		TIRUCHIRAPALLI
102		TUTICORIN
103		THANJAVUR (CE)
104		VELLORE
105	TRIPURA	AGARTALA
106		KAILASHAHAR
107		KAMALPUR
108		KHOWAI
109	UTTAR PRADESH	AGRA (CE)
110		ALLAHABAD (CE)
111		GORAKHPUR (CE)
112		KANPUR (CHAKERI) (CE)
113		KANPUR (CIVIL)
114		LUCKNOW
115		VARANASI
116		LALITPUR
117	UTTARAKHAND	DEHRADUN
118		PANTNAGAR
119	WEST BENGAL	BAGDOGRA (CE)
120		BEHALA
121		KOLKATA (NSCBI)
122		ASANSOL
123		BALURGHAT
124		COOCH BEHAR
125		MALDA

LEGEND

CE : Civil Enclave

JVA : Joint Venture Airport

EXPANSION/MODERNIZATION OF AIRPORT PROJECTS PROPOSED IN NEXT FIVE YEARS

S.No	Region	State	Airport	Name of Works	A/A & E/S/ Tentative Cost (Rs. In Crs.)	Date of Scheduled Completion
1	ER	Odisha	Bhubneswar	Control Tower cum Technical Block	32.54	2018-19
2			Gaya	Control Tower cum Technical Block	24.81	2018-19
3		Bihar	Patna	Development of New Terminal Building (Ph-I & Ph-II)	920.00	2019-20
4			Bihla	New Integrated Terminal Building	701.00	2019-20
5			Development of joint use Airport for AAI and IAF	43.28	2018-19	
6	NER	Tripura	Agartala	New Integrated Passenger Terminal Building	1142.00	2020-21
7	NR	Assam	Guwahati	New Integrated Terminal Building	878.250	2019-20
8			Lucknow	New Integrated Passenger Terminal Building	30.00	2018-19
9		Varanasi	Control Tower cum Technical Block	415.14	2019-20	
10		J&K	Sri Nagar	New Integrated Terminal Building	291.82	2019-20
11		Uttarakhand	Dehradun	New Integrated Terminal Building	204.32	2019-20
12			Leh	Domestic Terminal Building	1177.74	2020-21
13		Rajasthan	Jaipur	New Integrated Terminal Building	30.00	2018-19
14		Madhya Pradesh	Khajuraho	Control Tower cum Technical Block	28.33	2019-20
15			Jabalpur	Control Tower cum Technical Block	383.00	2019-20
16		WR		Bhopal	Upgradation of Airport (Construction of New Terminal Building, Extension of Runway)	41.16
17	Control Tower cum Technical Block				187.89	2018-19
18	Goa		Goa	Part parallel taxi track	48.00	2018-19
19	Maharashtra		Juhu	Development of Airport	408.48	2019-20
20			Pune	New Integrated Terminal Building	2100.00	2019-20
21	Tamilnadu		Chennai	Modernization works (Ph-II)	85.57	2018-19
22			Chennai	Metro Corridor (Connectivity to metro station & Provision of walkator)	764.00	2019-20
23			Trichy	New Integrated Terminal Building	450.00	2019-20
24	Andhra Pradesh		Vijaywada	New Integrated Terminal Building	90.00	2019-20
25			Vishakhapatnam	Expansion of Existing of Terminal Building	135.00	2019-20
	Karnatka	Mangalore	Expansion of Existing of Terminal Building			

Annexure-III

Details of Airports/C.E. for which requests has been received from State Govt. for development, Expansion, Up-gradation of airports during the last three years

S. No.	Name of State	Airports	Remarks
1.	Andhra Pradesh	1. Tirupati	Integrated Terminal Building constructed and inaugurated by Hon'ble Prime Minister of India.
2.	Chhattisgarh	2. Raigarh	MoU Signed - Development of the airport is subject to the transfer of 592 acres land from the State Govt.
3.	Haryana	3. Hissar 4. Karnal	As per request of State Govt., feasibility study carried out & comments forwarded to the State Govt.
4.	Himachal Pradesh	5. Kullu 6. Shimla	Reclamation of land by river diversion/ training and thereafter transfer of the land to AAI for extension of runway. To be done by the State Govt. Re-carpeting & widening of Runway work completed.
5.	Jammu & Kashmir	7. Jammu (CE) 8. Leh	Extension of Runway subject to the land transfer from Army/State Govt., Diversion of Canal, realignment of HT lines, diversion of public road which is to be done by the State Govt. 11.8 acres of land from IAF is required for construction of new Terminal Building.
6.	Jharkhand	9. Deoghar	MOU Signed. Development of the airport is subject to the transfer of 603.8 acres land from the State Govt.
7.	Karnataka	10. Belgaum 11. Hubli	Re-carpeting of runway, taxiways, apron and upgradation of Ground lighting system completed. Extension of apron, construction on new DVOR building, NDB building completed.
8.	Orissa	12. Jharsuguda	Terminal building and other works are in tendering stage.
9.	Punjab	13. Ludhiana 14. Adampur	Development of the airport is subject to the transfer of 404 acres land from the State Govt Techno Economic Feasibility Report submitted by the consultant for new civil enclave at Adampur.
10.	Rajasthan	15. Kishangarh 16. Jodhpur(CE)	State Govt. has acquired the major portion of land and handed over the same to AAI. 69 acres of land yet to be handed over to AAI. IAF has granted work permission and has agreed in-principle to hand over 37 acres land to AAI.
11.	Tamilnadu	17. Coimbatore 18. Tuticorin	Expansion and up gradation of airport with two parallel runways for simultaneous operation of aircrafts subject to handing over of 1566 acres of land by the State Govt. Development of airport for operation of A320 in phase-I and subsequently for B767 type of aircraft subject to handing over of 586 acres of land by the State Govt.
12.	Tripura	19. Agartala 20. Kailashar	Tenders for project management consultancy opened. Master Plan has been prepared and submitted to State Government.
13.	Union Territory	21. Agatti 22. Pudducherry	Environment clearance obtained. Engg. Consultant appointed. Work for extension of runway, apron & New Terminal Building completed for operation of ATR-72

			operation. Airport commissioned.
14.	Uttar Pradesh	23. Gorakhpur (CE)	Tenders called for construction of Terminal Building.
		24. Kanpur (Chakeri) CE	Development of new Civil Enclave subject to handing over of 50 acres land from the State Govt.
		25. Agra (CE)	Development of new Civil Enclave subject to handing over of 55.29 acres land from the State Govt.
		26. Allahabad (CE)	Development of new Civil Enclave subject to handing over of 50 acres land from the State Govt.
		27. Bareilly (CE)	Development of new Civil Enclave subject to handing over of 25 acres land from the State Govt.
		28. Meerut	MoU Signed. Environment clearance obtained.
		29. Moradabad	MoU Signed. Environment clearance obtained.
		30. Faizabad	MoU Signed. Environment clearance obtained.

Note: Development of Airports is subject to availability of land by the State Govt. free of cost and free from all encumbrances, traffic demand and budgetary support wherever applicable.